

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
R/ELECTION PETITION NO. 7 of 2023

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RAJENBHAI SHANKARBHAI SOLANKI (RAJU SOLANKI)
Versus
JITENDRABHAI SAVAJIBHAI VAGHANI (JITU VAGHANI)

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Appearance:

MR PUNIT B JUNEJA(3972) for the Petitioner(s) No. 1
for the Respondent(s) No. 1,2,3,4,5

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CORAM: **HONOURABLE MR. JUSTICE RAJENDRA M. SAREEN**

Date : 20/03/2023

ORAL ORDER

Heard Mr. Punit B. Juneja, learned advocate for the petitioner.

Having regard to the provisions contained in Section 86(1) of Representation of Peoples Act, 1951 read with Rule 285 of the Gujarat High Court Rules, 1993, office is hereby directed to issue **Summons** as per the provisions contained in the Rules to the respondents to appear before the Court on **21st April, 2023.**

(RAJENDRA M. SAREEN, J.)

AMAR RATHOD...